

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Infolink Solutions Pvt Ltd; Date of commencement of liquidation: 13th November' 2020 (NCLT passed Order on 9th November 2020 however liquidator received the copy of order on 13th November' 2020)

List of stakeholders as on: 19th March' 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	European Projects & Aviation Limited	ISPL-1	25-11-2020	80,45,364	78,29,364.56	Unsecured	0	Yes	0	0.50	0	0	0	0	0	There was no attachment
2	GTL Limited	ISPL-4	07-12-2020	19,14,31,523	19,14,31,523	Unsecured	0	Yes	0	12.34	0	0	0	0	0	There was no attachment
3	GTL Infrastructure Limited	ISPL-5	26-11-2020	1,29,43,70,713	1,29,43,70,713	Unsecured	0	Yes	0	83.41	0	0	0	0	0	There was no attachment
4	Acasia Teleservices Pvt Ltd	ISPL-6	13-12-2020	2,78,001	2,78,001	Unsecured	0	Yes	0	0.02	0	0	0	0	0	There was no attachment